

(b) Statement by Government accepting the Report.

[Placed in Library. See No. LT-949/91 for (a) and (b)]

V (a) Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the Report.

[Placed in Library. See No. LT-952/91 for (a) and (b)]

VI (a) Seventeenth Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the Report.

[Placed in Library. See No. LT-950/91 for (a) and (b)]

VII (a) Twenty-first Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the Report.

[Placed in Library. See No. LT-951/91 for (a) and (b)]

I. Accounts (1990-91) of the Himalayan Mountaineering Institute, Darjeeling and related papers.

II Notification regarding eligibility of women for appointment as officers in the Indian Navy in specified cadres/Branches.

SHRI SHARAD PAWAR: Madam, I also lay on the Table—

I. A copy (in English and Hindi) of the Annual Accounts of the Himalayan

Mountaineering Institute, Darjeeling, for the year 1990-91, and the Audit Report thereon. [Placed in Library. See No. LT. 953/91]

II. A copy (in English and Hindi) of the Ministry of Defence Notification S.R.O. No. 230, dated the 26th October, 1991, regarding eligibility of women for appointment as Officers in the Indian Navy in specified Cadres/Branches.

[Placed in Library. See No. LT-945/91]

Report and Accounts (1990-91) of the National Co-operative Consumers' Federation of India Limited, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Twenty-sixth Annual Report and Accounts of the National Co-operative Consumers' Federation of India Limited, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Federation: [Placed in Library. See No. LT-919/91 for (a) and (b)]

I Report and Accounts (1990-91) of the National Research Development Corporation, New Delhi and related papers.

II Report and Accounts (1990-91) of the various Scientific Institutes and related papers.

III Notifications under Central Administrative Tribunals Act, 1985.

IV Notification Publishing the Indian Forest Service (Appointment by Promotion) First Amendment Regulations, 1991.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI MATI MARGARET ALVA): Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-